

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
WEST TRIPURA JUDICIAL DISTRICT, AGARTALA.**

No.F. 9(13)-DJ/W/2014-2020/ 8843-77

Dated 30<sup>th</sup> August,2020

**MEMORANDUM**

In compliance with the **Order dated 28<sup>th</sup> August, 2020** of the Hon'ble High Court of Tripura communicated vide No.F.44(1)(c)-HC/2020/12487 dated **28.08.2020**, taking into account of the present Corona Virus situation, following arrangement is being made in the respect of West Tripura Judicial District **for the period w.e.f.31.08.2020 till 30<sup>th</sup> September,2020 as follows :-**

1. Filing of all cases, urgent as well as non-urgent, shall be allowed in the District Courts **on Mondays and Thursdays of every week between 10.30AM till 1.30PM**. If either the Monday or the Thursday is a public holiday, the filing will be accepted on immediate following working day;
2. On all such freshly filed cases, it would be open for the concerned court to issue notice/ summons, if the same can be done without hearing the parties or the Advocates concerned.
3. The courts would also accept submission of written statement and written objections; The cases which are already fixed for written statement and written objections and any matter relating to maintenance during this period shall not be deferred in the causelist of CIS Covid Management module. Other non-urgent matters may be so deferred by the Bench Clerk/O.S.(Bench) of the respective Courts.
4. The Courts would take up hearing of all urgent cases including for interim relief as well as for vacating interim relief wherever urgency is shown. In addition, the courts would also take up for hearing applications for maintenance, revision of maintenance orders and execution of maintenance orders under Section 125,127,128 of Cr.PC etc;
5. The Courts may also pass orders or judgments in cases where hearing may have been completed and where no further hearing of the parties or lawyers is necessary;
6. The Courts would entertain and pass appropriate orders on the applications for release of payments in cases, such as Motor Accident Claim Cases, Land Acquisition awards, maintenance orders etc. and accordingly, petitions for disbursement of such payments will be disposed of by the concerned Presiding Officer on their dates of duty.

7. The Courts shall provide certified copies of the orders and judgments to the parties upon applications for such purpose being filed.

8. Following roster is being made in respect of the Judicial Officers of Courts of District and Sessions Judge, Addl. District and Sessions Judge, Civil Judge(Sr.Divn)-cum-Asstt. Sessions Judge, West Tripura, Agartala to attend the Court on rotation basis:-

**Courts of District and Sessions Judge, Addl. District & Sessions Judge**

Sl. No.	Name of Judicial Officer	Duty roster	Additional Charge(s) of following court(s) shall remain with him/her.
1	<b>Sri S.Datta Purkayastha,</b> District & Sessions Judge	<b>31.08.2020 &amp; 01.09.2020,</b> <b>11.09.2020 &amp; 14.09.2020,</b> <b>25.09.2020,</b> 26.09.2020( 4 <sup>th</sup> Saturday)	Court of Addl. District & Sessions Judge, (Court Nos.2,3,4 &5)
2	<b>Sri A.Pandey,</b> Addl.District & Sessions Judge	<b>02.09.2020 &amp; 03.09.2020,</b> <b>15.09.2020 &amp; 16.09.2020,</b> & 27.09.2020( Sunday) <b>28.09.2020, &amp;</b>	Court of District & Sessions Judge, Addl. District & Sessions Judge, (Court Nos.3,4 &5)
3	<b>Sri G.Das,</b> Addl. District & Sessions Judge	<b>04.09.2020 &amp; 05.09.2020,</b> <b>18.09.2020 &amp; 19.09.2020,</b> <b>29.09.2020.</b> 06.09.2020( Sunday)	Court of District & Sessions Judge, Addl. District & Sessions Judge, (Court Nos.2,4 &5)
4	<b>Shri V.P.Debarma,</b> Addl. District & Sessions Judge	<b>07.09.2020 &amp; 08.09.2020</b> 13.09.2020( Sunday). <b>21.09.2020 &amp; 22.09.2020,</b> <b>30.09.2020,</b>	Court of District & Sessions Judge, Addl. District & Sessions Judge, (Court Nos.2,3 &5)
5	<b>Shri Dhiman Debarma,</b> Addl.District & Sessions Judge	<b>09.09.2020 &amp; 10.09.2020</b> 12.09.2020( 2 <sup>nd</sup> Saturday) 17.09.2020( Holiday) 20.09.2020( Sunday). <b>23.09.2020 &amp; 24.09.2020</b>	Court of District & Sessions Judge, Addl. District & Sessions Judge, (Court Nos.2,3 & 4)

**Courts of Civil Judge(Sr.Divn) & Asstt Sessions Judge**

Sl. No.	Name of Judicial Officer	Duty roster	Additional Charge of following court shall remain with him/her.
1	<b>Smti. Mou Banerjee,</b> Civil Judge(Sr.Divn) & Asstt. Sessions Judge (Court No.1)	31.08.2020 & 03.09.2020, 07.09.2020 & 08.09.2020, 10.09.2020 & 14.09.2020, 18.09.2020 & 19.09.2020, 21.09.2020 & 24.09.2020. 28.09.2020 & 30.09.2020.	Civil Judge(Sr.Divn) & Asstt. Sessions Judge ( Court No.2)
2	<b>Sri Dulal Kanti Sukladas,</b> Civil Judge(Sr.Divn) & Asstt. Sessions Judge (Court No.2)	01.09.2020 & 02.09.2020, 04.09.2020 & 05.09.2020, 09.09.2020 & 11.09.2020, 15.09.2020 & 16.09.2020, 22.09.2020 & 23.09.2020, 25.09.2020 & 29.09.2020.	Civil Judge(Sr.Divn) & Asstt. Sessions Judge ( Court No.1)

9. Following roster is being made in respect of Judicial Officers of the Courts of Chief Judicial Magistrate-cum-Civil Judge(Sr.Divn), Addl. Chief Judicial Magistrate-cum-Civil Judge(Sr.Divn), Judicial Magistrates 1<sup>st</sup> Class-cum-Civil Judges(Jr.Divn), Civil Judge(Jr.Divn)-cum-JM 1<sup>st</sup> Class, Agartala to attend the Court on rotation basis:-

Sl. No.	Name of Judicial Officer	Duty roster	Additional Charge(s) of following court(s) shall remain with him/her.
1	<b>Sri P.P. Paul,</b> CJM-cum-Civil Judge(Sr.Divn)	31.08.2020,	i)Addl.CJM-cum-Civil Judge(Sr.Divn), iii) Judicial Magistrate 1 <sup>st</sup> Class (Court Nos.1,2,3,4,5,6,)-cum-Civil Judge(Jr.Divn)
		09.09.2020, 15.09.2020, 19.09.2020, 25.09.2020, 30.09.2020.	i)Addl.CJM-cum-Civil Judge(Sr.Divn), ii) Civil Judge(Jr.Divn)(Court Nos.1&2)-cum-JM 1 <sup>st</sup> Class (Court No.7 & 8) iii) Judicial Magistrate 1 <sup>st</sup> Class (Court Nos.1,2,3,4,5,6)-cum-Civil Judge(Jr.Divn)
2	<b>Sri S.B.Das,</b> Addl.CJM-cum-Civil Judge(Sr.Divn)	01.09.2020, 16.09.2020, 29.09.2020.	i)CJM-cum-Civil Judge(Sr.Divn), ii) Civil Judge(Jr.Divn)(Court Nos.1&2)-cum-JM 1 <sup>st</sup> Class (Court No.7 & 8) iii) Judicial Magistrate 1 <sup>st</sup> Class (Court Nos.1,2,3,4,5,6)-cum-Civil Judge(Jr.Divn).
		<b>06.09.2020</b>	06.09.2020(Sunday) &
		<b>20.09.2020</b>	06.09.2020(Sunday) <b>Charge of Police files.</b>

Sl. No.	Name of Judicial Officer	Duty roster	Additional Charge(s) of following court(s) shall remain with him/her.
3	<b>Smti. Yasvi Taneja,</b> Civil Judge(Jr.Divn) (Court No.1)-cum- J.M. 1 <sup>st</sup> Class(Court No.8)	31.08.2020, 07.09.2020	Civil Judge(Jr.Divn)(Court No.2)-cum-JM 1 <sup>st</sup> Class(Court No.7)
		03.09.2020, 10.09.2020, 14.09.2020, 18.09.2020, 21.09.2020,	i) CJM-cum-Civil Judge(Sr.Divn), ii) Addl.CJM-cum-Civil Judge(Sr.Divn) ii) Civil Judge(Jr.Divn)(Court Nos.2)- cum-JM 1 <sup>st</sup> Class (Court No.7 ) iii) Judicial Magistrate 1 <sup>st</sup> Class (Court Nos.1,2,3,4,5,6)-cum-Civil Judge(Jr.Divn).
4	<b>Smti. Dhorothy Jamatia,</b> J.M 1 <sup>st</sup> Class(Court No.1)-cum-Civil Judge(Jr.Divn)	05.09.2020, 02.09.2020, 08.09.2020, 22.09.2020	i) CJM-cum-Civil Judge(Sr.Divn), ii) Addl.CJM-cum-Civil Judge(Sr.Divn) ii) Civil Judge(Jr.Divn)(Court Nos.1&2)-cum- JM 1 <sup>st</sup> Class (Court No.7& 8 ) iii) Judicial Magistrate 1 <sup>st</sup> Class (Court Nos.2,3,4,5, 6)-cum-Civil Judge(Jr.Divn).
		<b>12.09.2020</b> (2 <sup>nd</sup> Saturday)	<b>Charge of Police files.</b>
5	<b>Smt. Mitra Das,</b> J.M 1 <sup>st</sup> Class(Court No.3)-cum-Civil Judge(Jr.Divn)	04.09.2020, 23.09.2020	i)CJM-cum-Civil Judge(Sr.Divn), ii) Addl.CJM-cum-Civil Judge(Sr.Divn) ii) Civil Judge(Jr.Divn)(Court Nos.1&2)- cum-JM 1 <sup>st</sup> Class (Court No.7&8 ) iii) Judicial Magistrate 1 <sup>st</sup> Class (Court Nos.1,2,4,5,6)-cum-Civil Judge(Jr.Divn).
		07.09.2020,	i)CJM-cum-Civil Judge(Sr.Divn), ii) Addl.CJM-cum-Civil Judge(Sr.Divn) iii) Judicial Magistrate 1 <sup>st</sup> Class (Court Nos.1,2,4,5,6)-cum-Civil Judge(Jr.Divn).
		<b>13.09.2020</b>	13.09.2020 & 27.09.2020 (Sundays) <b>Charge of Police files.</b>
		<b>27.09.2020</b>	
6	<b>Sri S.L.Tripura,</b> J.M 1 <sup>st</sup> Class(Court No.5)-cum-Civil Judge(Jr.Divn)	11.09.2020, 24.09.2020, 28.09.2020	i)CJM-cum-Civil Judge(Sr.Divn), ii) Addl.CJM-cum-Civil Judge(Sr.Divn) ii) Civil Judge(Jr.Divn)(Court Nos.1&2)- cum-JM 1 <sup>st</sup> Class (Court No.7&8 ) iii) Judicial Magistrate 1 <sup>st</sup> Class (Court Nos.1, 2,3,4,6)-cum-Civil Judge(Jr.Divn).
		<b>17.09.2020</b> <b>(Holiday)</b>	<b>Charge of Police files.</b>
		<b>26.09.2020</b> <b>(4<sup>th</sup> Saturday)</b>	<b>Charge of Police files.</b>

10. It is clarified that concerned Judicial officer, on the day of roster, as assigned above, shall also deal the filing of the respective filing court being in-charge of the concerned filing court, as the case may be.

11. If on any given day of work of a Judicial Officer is over before completion of the Court timing, it would be open for him/her as well as his/her supporting staff to leave the court early.

12. No person including Officers and employees of the Court during this period shall enter into the Court premises with possible corona virus symptom, unless he has produced any medical clearance certificate in this regard.

12. The Advocates will discourage presence of litigants in the court. Entry of litigants in the court will be restricted. Unless necessary, no person other than the advocates, their clerks and Court officials and staff members will be allowed to enter the court compound. The Court Inspector, Sadar Police Court will take proper steps in this regard including surveillance and will ensure strict compliance of the same.

*MJ, 30.8.2020*  
( S.Datta Purkayastha )  
District & Sessions Judge  
West Tripura, Agartala .

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The Judge, Family Court, Agartala , West Tripura for information.
3. The Addl. District & Sessions Judge, Court No.-2 / Court No.-3 / Court No.-4 / Court No.-5, West Tripura District, Agartala.
4. The Civil Judge(Sr. Div) & Asstt. Sessions Judge, Court No.-1 / Court No.2, West Tripura District, Agartala.
5. The Chief Judicial Magistrate / Addl. Chief Judicial Magistrate, West Tripura District, Agartala.
6. The Civil Judge(Jr. Div)-cum-J.M.1<sup>st</sup> Class, Court No. 1 / Court No. 2, Agartala, West Tripura District.
7. The Judicial Magistrate 1<sup>st</sup> Class-cum-Civil Judge (Jr. Divn.) Court No.-1/ Court No.- 2 / Court No.- 3 / Court No.-4 / Court No.- 5 / Court No.- 6, Agartala, West District Tripura.
8. The Secretary, Tripura Bar Association, Agartala.

9. The Public Prosecutor, West Tripura, Agartala.
10. The Government Pleader, West Tripura, Agartala.
11. The Superintendent of Police, West Tripura, Agartala.
12. The Superintendent, Kendriya Sanshudhanagar, Tripura, Bishalgarh.
13. The Private Secretary to the District & Sessions Judge, West Tripura, Agartala.
14. The System Officer, District & Sessions Judge's Court, West Tripura, Agartala for information and doing the needful. He shall also upload this memorandum in the official website of this office.
15. The Court Inspector, Sadar Police Court, Agartala .
16. Bench Section/ Accounts Section/ Nazarat Section/ Establishment Section/ Copying Section/ DRR, District & Sessions Judge's Court, West Tripura, Agartala for information.
17. Official Notice Board.
18. **All Concerned.**
19. Order Book.

  
( S.Datta Purkayastha)  
District & Sessions Judge  
West Tripura, Agartala